## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3156
ANSWERED ON:16.03.2015
SETTING UP SCHOOLS WITHIN TRIBAL HABITATS
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## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether there has been a demand from the tribal community to establish schools within the tribal habitations;
- (b) If so, the details of such demands, State/UT-wise;
- (c) Whether the Government has taken up this issue with the State Government; and
- (d) If so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a)to (d): Ministry implements its programmes through State/UT agencies. Demands for setting up school by the State/UT as per scheme guidelines within available resources are sanctioned by the Ministry. While according sanction, preference is given to areas with low literacy. Location of the school is decided by the State/UT Government concerned.

List of State-wise Ekalavya Model Residential and Ashram Schools is placed at Annexure.

The Project Appraisal Committee, headed by Secretary of the Ministry with representative of state amongst others, appraises and approves all projects within available resources. This process has been established since the Financial Year 2014-15.